

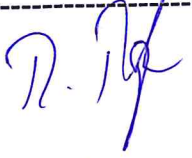


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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/164/2016  
NAME OF THE PETITIONER(S) : Joseph Selvakumar  
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others  
UNDER SECTION : 397/398

| S.No.                  | NAME (IN CAPITAL)  | DESIGNATION                         | SIGNATURE   |
|------------------------|--------------------|-------------------------------------|---|
| REPRESENTATION BY WHOM |                    |                                     |   |
| 1.                     | R. RAJESH          | Counsel for R1 & R2                 |   |
| 2.                     | S. K. MOORTHY      | Representing Counsel for petitioner |  |
| 3.                     | GANESH AND GANESH. | Counsel for R3,                     |  |

**ORDER**

Counsel for Petitioner Present. Counsel for Respondents along with their members present. Counsel for petitioner submitted that the Petitioner could not cause appearance as directed during last hearing due to his personal inconvenience and unable to attend from Velankanni and prayed time till tomorrow. Time enlarged at request with a direction to make appearance before this Bench. Put up on 20.4.2017 at 10.30 A.M.

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)